#### COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **Appeal No. 110 of 2017**

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

NTPC Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Ms. Sujata Kurdukar

Mr. P. Chaitanyashil for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

## **ORDER**

Learned counsel for the respondents seek four weeks more time to file reply. Time to file reply is extended up to 06.09.2017 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on *09.10.2017*.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson